

Shri Joachim Alva: Is it not the policy of our Government, in accordance with the wishes of our people, that we exercise the utmost patience and forbearance when such incidents occur in troubled Indonesia at present?

Shri Anil K. Chanda: It goes without saying.

Shri Gajendra Prasad Sinha: Even in the Press Note the reasons for this spontaneous riot were not given. May I know whether the Government has tried to find out the reasons for this trouble?

Shri Anil K. Chanda: We are awaiting the full report from our Embassy, which has not yet been received.

Shri N. M. Lingam: May I know what was the provocation for this incident in a country which we regard particularly friendly to us?

Shri Anil K. Chanda: I have indicated in my answer that it has got no political significance whatsoever. It seems from the preliminary reports that we have, that an over-zealous officer of the Foreign Exchange Department had organised this trouble and, so far as our information goes, he has already been arrested by the Government.

Shri Eaghunath Singh: Is there any hand of any of the foreign powers behind this incident?

Shri Anil K. Chanda: I should not think so.

Shri Gidwani: Have Government received any information that the Indian nationals who are there are not being harassed and their properties are safeguarded?

Shri Anil K. Chanda: No, Sir; our Indian nationals have not been harassed. It is an isolated case.

Shri M. S. Gurupadaswamy: May I know whether this attack was only against the Indian Embassy building, or were there any such cases against other Embassy buildings in Indonesia?

Shri Anil K. Chanda: No, Sir; I believe it is an isolated case.

Shri M. S. Gurupadaswamy: May I know why the Indian Embassy building was singled out for this purpose?

Shri Anil K. Chanda: This might be better put to the miscreants; I do not know why it is so.

Shri Velayudhan: The hon. Deputy Minister said that an over-zealous officer of the Foreign Office was involved in creating this trouble. May I know what was the reason for this officer to indulge in such a thing, particularly against a friendly country like India.

Shri Anil K. Chanda: I said, an officer of the Foreign Exchange Department and not the Foreign Office. They had bought this house and were very eager to have vacant possession of the property.

Refugees from East Pakistan

*100. **Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the influx of refugees from East Pakistan has increased in 1957;

(b) if so, what measures Government propose to take to check the influx; and

(c) the total number of refugees who came from East Pakistan in 1957 so far?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No, Sir.

(b) Does not arise.

(c) During January and February, 1957, 3764 migrants entered India. This does not include migration into Assam during February, regarding which a report has not yet been received.

Shri Krishnacharya Joshi: The Minister has stated that there is no

influx. May I know whether conditions in East Pakistan/have improved?

Shri Anil K. Chanda: I believe, Sir, the food situation has improved. I may also say that the presence of three Hindu Ministers in the Government possibly has created some confidence in the minds of the minority community.

Shri Krishnacharya Joshi: May I know whether it is a fact that a large number of persons, Hindus and Muslims, from East Pakistan go to Assam without migration certificates?

Shri Anil K. Chanda: People without necessary travel documents do sometimes percolate into our territory, but they are apprehended whenever it is possible to do so.

Shri Boovaraghasamy: May I know whether it is not possible to completely prevent refugees from coming to India from East Pakistan; if not, how long will it take to completely check them from coming to India?

Shri Anil K. Chanda: It can very easily be done by refusing to give travel documents. If you do not give migration certificates they will not come, but there are human considerations and there is the Nehru-Liaquat Pact about it.

Shri Boovaraghasamy: In view of human considerations, how long will you allow the refugees to come from East Pakistan to India? I want to know whether there is any time-limit up to which you are going to allow them to come, or whether you are going to allow them to come indefinitely.

Shri Anil K. Chanda: People from one country are always allowed to go to another country provided there is nothing specifically against them.

Shrimati Ha Palchoudhury: May I know whether it is possible to suggest some sort of a quota for the refugees coming to India every year

so that we can have a plan to rehabilitate them?

Shri Anil K. Chanda: We can only hope that there will be an improvement in the situation in East Bengal which will not make it necessary for refugees to come to India at all.

Association of Employees in Management

*110. { **Shri T. B. Vittal Rao:**
Shri Kamath:

Will the Minister of Labour be pleased to state:

(a) whether the delegation under the leadership of Shri Vishnu Sahay which visited foreign countries to study the problem of participation of labour in the management have since submitted their report;

(b) whether a copy of the report will be laid on the Table of the Sabha;

(c) whether Government have examined the same; and

(d) when action will be initiated on the recommendations made therein?

The Deputy Minister of Labour (Shri Abid Ali): (a) The draft Report of the Study Team is being considered by the members of the team. It is expected to be submitted to Government shortly.

(b) Yes.

(c) and (d). It is the intention to have the report considered by a representative conference.

Shri T. B. Vittal Rao: May I know whether by "a representative conference" is meant the Indian Labour Conference or special conference convened of the representatives of the Central trade union organisations?